

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 50/(MAH)/2017
CA No.

CORAM:

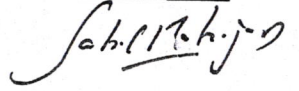

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2017

NAME OF THE PARTIES: Lopa Dharmesh Reshamwala & Anr.
V/s.
Nirmal Lifestyle Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	SAHIL MAHAJAN	Advocate for Applicant	
2.	Adv. DEEPAK DZELT. /by. MDP & PARTNERS	Advocate for Respondents	

ORDER

CP No. 50/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter for hearing on 29.03.2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)